

M/s. S. S. K. Subodhi
 P. K. Mishra
 S. Mishra
 S. K. Ray
 P. K. Padhi
 CAT/J/11

Mrs. Ashok Mishra

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....

494

1995

Sonibas Rath.....Applicant(s)

versus

Central Provident Fund Commissioner, Respondent(s)

Sr. No.	Date	Order with Signature
		<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>[Signature]</i> Registrar</p>
1	28.8.95	<p>Heard. Admitted. Notice to respondents returnable in four weeks.</p> <p style="text-align: center;"><i>[Signature]</i> MEMBER (ADMINISTRATIVE)</p>
2	15.4.96	<p>Shri P.K. Padhi submits that the grievance of the applicant has been met and he seeks permission to withdraw this application. He is permitted to withdraw. The petition is dismissed as withdrawn.</p> <p>Hand over copies orders to the counsel for both sides.</p> <p style="text-align: center;"><i>[Signature]</i> MEMBER (ADMINISTRATIVE)</p>